

**GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO. 1745  
TO BE ANSWERED ON 26.07.2017**

**TESTING OF FOOD ITEMS**

**+1745. SHRI RAMDAS C. TADAS:**

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether the food items served by the caterers to the railway passengers are tested;**
- (b) if so, the details thereof and if not, the reasons therefor;**
- (c) the number of times food items served by private caterers in trains were tested by the Railways authorities during the last three years and the current year; and**
- (d) the measures taken by the Railways to address the complaints pertaining to poor quality of food during the above period?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RAILWAYS**

**(SHRI RAJEN GOHAIN)**

- (a) Yes, Madam.**
- (b) Regular inspections are done by Food Safety Officers, Designated Officers and Joint Food Safety Commissioners. Food samples are collected and sent for analysis in the nominated accredited laboratories under Food Safety & Standard Act by Food Safety Officers. Surprise checks and special drives are also being carried out by Joint Food Safety Commissioners.**

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**(c) The details are as under:-**

**Last three financial years (2014-15 to 2016-17) food samples checked is 4828 and for current financial year up to June, 2017 food samples checked is 575.**

**(d) The samples are sent to nominated accredited laboratories under Food Safety & Standard Act by Food Safety Officers for testing. Penalty is being imposed in cases of unsatisfactory food samples and prosecutions are being launched as per Food Safety & Standard Rule 2011.**

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